

DIVISION BENCH
COURT - II

S-11

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/152(KB)2023
IA(I.B.C)/1401(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	MEGAPIX COMMOTRADE PRIVATE LIMITED VS M/S. SPASHT MARKETING
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Kuldip Mallik, Adv.] For Liquidator
Mr. Atul Sureka, Adv.

Ms. Pallavi Ray, Adv.] For RP

ORDER

1. Ld. Counsels for the parties present.
2. **IA(I.B.C)/1401(KB)2024:**
 - a) Let the Reply Affidavit be filed by the Respondent within a period of one week.
 - b) Ld. Counsel appearing on behalf of Mr. A Basu directed to obtain instructions regarding the claim of the Resolution Professional.
 - c) Post this matter on **31.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**